

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 9.

C.P. (IB)/383(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **11.09.2023**

NAME OF THE PARTIES: **Axis Bank Limited**

Vs

Best It World (India) Private Limited

IBC under Sec 7

ORDER

Adv. Abha Patil i/b MDP & Partners for FC. Adv. Gopal Machiraju a/w Adv. Krusha Maheshwari i/b Sriram Sridharan for CD.

Counsel for FC submits that the matter needs to be heard and disposed of today itself. Counsel for CD, however, submits that in pursuance of the JLM dated 14.12.2022, he had paid 10% of the OTS amount. Since the matter had almost reached settlement, we advise the parties to sit together and find solutions before the next date of hearing. List on **27.09.2023** for **reporting settlement/final hearing**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

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